

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/1901/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 31st March, 2021

Sub: **Restricted holiday.**

Ref:- Your letter No. DJ(U) 1278 dtd 30.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 03.04.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 31.03.2021 till the morning of 05.04.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/19021A, dated 31.3.2021

Copy to:

1. The Project Manager, Gauhati High Court

JT.REGISTRAR (VIGILANCE)